

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 74 of 2013 in
DFR 112 of 2013**

Dated : 21st March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

NTPC Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Gopal Jain
Mr. Alok Shankar

ORDER

**I.A. No. 74 of 2013
(Appl. for condonation of delay)**

Issue notice to the Respondents. Dasti service is permitted.

Registry is also directed to issue notice to the Respondents.

Post the matter on **05.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt